## GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

#### LOK SABHA

## UNSTARRED QUESTION NO. 1271 TO BE ANSWERED ON 10.02.2020

### CAA Bill

#### 1271. SHRI S. MUNISWAMY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps taken by the Government to overcome the situations in the University Campuses in the country in response to the CAA bill; and

(b) if so, the details thereof?

#### ANSWER

# MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) & (b) Central Universities are statutory Autonomous Organizations and all administrative and academic decisions are taken by the University with the approval of its statutory bodies and they are competent to overcome such situations in the University Campuses. To overcome the situations in response to The Citizenship (Amendment) Act, 2019, the Central Universities have organized debate/discussion and lectures to create awareness among the students and employees in this matter.

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